GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2945

TO BE ANSWERED ON AUGUST 08, 2024

HOUSING NEEDS OF DALITS AND ADIVASI COMMUNITIES

NO. 2945. ADV. CHANDRA SHEKHAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the steps taken/being taken by the Government to address the housing needs of Dalit and Adivasi communities in urban areas, including slum rehabilitation and affordable housing schemes; and
- (b) the details of the progress made in implementing urban development projects prioritizing the inclusion and well-being of SCs/STs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to affordable housing are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Under PMAY-U, preference is given to Manual Scavengers, Women (with overriding preference to widows, single women), persons belonging to Scheduled Castes/Scheduled Tribes/Other Backward Classes, Minorities, Persons with disabilities and Transgenders.

Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.40 lakh have been grounded and 85.43 lakh are completed/delivered to the beneficiaries in urban areas as on 29.07.2024. Out of 118.64 lakh houses sanctioned by the Ministry, a total of 23.22 lakh have been sanctioned for the beneficiaries of SC/STs communities.
